

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 1(ND)15
CA. NO.

CORAM:

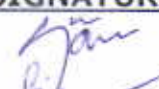



PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s Deva Nand Joshi & Anr. V/s. M/s. Sunergy Technofin Pvt.
Ltd.

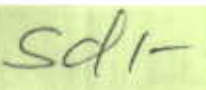
SECTION OF THE COMPANIES ACT: 397/398

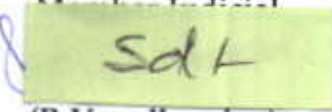
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. SONAL JAIN	ADV.	FOR RESPONDENTS	
2.	MR. SAHARSH	ADV.	FOR RESPONDENTS	
3.	MS. HEENA	ADV.	FOR RESPONDENTS	
4.	RANJIT KUMAR	Adv.	FOR PETITIONERS.	

ORDER

Settlement has been arrived at between the parties. Let the memorandum of settlement duly annexed with affidavits be placed on record.

2. To come up on 29.07.2016 for further consideration.


(Ina Malhotra)


(R. Varadharajan)
Member Judicial